## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1404 ANSWERED ON:05.03.2010 SHARING INFORMATION ON MONEY LAUNDERING Panda Shri Baijayant

## Will the Minister of FINANCE be pleased to state:

- (a) whether India has entered into a pact with other countries to share the mutual flow of information pertaining to money laundering and terror funding, etc.
- (b) if so, the details thereof; and
- (c) the action plan being taken by the concerned countries in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): Yes, Sir,
- (b) & (c): The Government of India has authorized Financial Intelligence Unit-India (FIU-IND) to enter into Memorandum of Understanding (MOU) with FIUs of other countries to exchange information pertaining to money laundering and terror funding. So far, FIU- IND has signed MOUs with FIUs of Mauritius, Philippines, Brazil, Malaysia, Russian Federation, Australia and Canada and information is being shared between FIU-IND and its counterparts. Further, India has entered into MOUs with China and Vietnam which find mention of crime relating to money laundering.